

Misuse of ESMA

105

15. **SHRI KISHAN SINGH SANGWAN** : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of State Government employees booked under Essential Services Maintenance Act in the country during 1998;

(b) whether the Government propose to check the misuse of ESMA by State Governments particularly against their employees;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) The requisite information is being collected and will be laid on the Table of the House.

[Translation]

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KVs/NVs in Gujarat

16. **SHRI JAYSINHJI CHAUHAN** : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Kendriya Vidyalayas and the Navodaya Vidyalayas running in Gujarat, location-wise;

(b) whether infrastructural facilities have been provided to all these Vidyalayas; and

(c) if not, the reasons therefor and the time by which these facilities are likely to be provided?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) 41 Kendriya Vidyalayas and 12 Jawahar Navodaya Vidyalayas are functioning in Gujarat as per Statement attached.

(b) and (c) Kendriya Vidyalayas :

Kendriya Vidyalaya Sangathan is responsible for construction of 29 buildings for schools. This excludes project schools, schools located in Institution of higher learning. Out of 29 buildings, 17 school buildings have been constructed. The break-up status of remaining 12 schools is as under :

Building under construction:	6
Building under planning:	4
Land not yet transferred by sponsoring agencies:	2

The construction of remaining buildings will depend upon availability of land and funds.

Navodaya Vidyalayas :

The building works alongwith development works including necessary infrastructure are sanctioned in two phases after transfer of suitable land by the concerned State Government and subject to availability of financial resources. Wherever the construction of permanent campus of Jawahar Navodaya Vidyalayas has been taken up, necessary infrastructure is being provided. Construction of permanent Vidyalaya buildings under different phases has been sanctioned in respect of all the 12 vidyalayas.

Statement*Location wise list of K.Vs. in Gujarat*

S.No.	Kendriya Vidyalaya
1	2
1.	Ahmedabad Cantt
2.	Ahmedabad No. 1 (M R Campus)
3.	Ahmedabad (SAC)
4.	Ankleshwar (ONGC)
5.	Baroda No. I (Harni Road)
6.	Baroda No. II (EME Campus)
7.	Baroda No. III Makarpura (AFS)
8.	Baroda No. IV (ONGC)
9.	Bhavnagar Para
10.	Bhuj No. I (AFS)
11.	Bhuj No. II (Cantt)
12.	Cambey (ONGC)
13.	Chandkheda (ONGC)
14.	Dantiwada (BSF)
15.	Dharangandhra
16.	Gandhidham (IFFCO)
17.	Gandhidham, Rly. Colony
18.	Gandhinagar Cantt
19.	Gandhinagar No. I (Sec-30)
20.	Gandhinagar (CRPF)
21.	Himmat Nagar
22.	Jamnagar No. I (AFS)
23.	Jamnagar No. II (INF-Lines)

1	2
24.	Jamnagar No. III (AF-II)
25.	Jhanor (NTPC)
26.	Junagarh
27.	Mehsana (ONGC)
28.	Naliya (AFS)
29.	Okha
30.	Porbander
31.	Rajkot
32.	Sabarmati
33.	Samana (AFS)
34.	Surat No. I (Ichchnath)
35.	Surat No. II, Hazira (Kribhco)
36.	Surat No. III, KGPP (NTPC)
37.	Surat No. IV, Hazira (ONGC)
38.	V V Nagar (Near U.S. Qtrs.)
39.	Valsura (INS)
40.	Viramgaon
41.	Wadsar (AFS)

*Details of Jawahar Navodaya Vidyalayas
Established in the State of Gujarat*

- Kodinar
Distt. Amreli
Gujarat-362720
- Roopnagar, Valia
Distt. Bharuch
Gujarat-393133
- Aliabada
Distt. Jamnagar
Gujarat-361110
- Porbandar P.P. No. 3
Distt. Junagarh
Gujarat-360575
- Kathlal
Distt. Kheda
Gujarat-387630
- Dumra
Distt. Kutch
Gujarat-370490
- Lanve, P.O. Lanva
Distt. Mehsana (Patan)
Gujarat-344229

- Dahod
Distt. Panchmahal (Dah)
Gujarat-389151
- Lakhajiraj School No. 6
Diwanpara, Old Khadpith
Distt. Rajkot
Gujarat - 360001
- Dhansura
Distt. Sabarkantha
Gujarat-383310
- Borkhadi
Distt. Surat
Gujarat-394690
- Darangdhra
Distt. Surendra Nagar
Gujarat-363310

[English]

Delhi Traffic Police

17. DR. BIZAY SONKAR SHASIRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Traffic Police have entrusted the regulation of traffic in the hands of PCR;

(b) if so, the reasons therefor; and

(c) the details of corrective measures taken by the Government to ensure collecting of fine on the spot from the Motorists?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) No, Sir. However, Delhi Traffic Police is at time assisted in traffic enforcement work by other units of Delhi Police including the personnel deployed on PCR Vans for launching special drives against the violaters of traffic rules.

(c) The officers of the rank of Assistant Sub-Inspector and above of Delhi Traffic Police have been empowered to compound certain traffic offences. The necessary vigilance is also maintained on the performance of the traffic enforcement staff.

Grants to Karnataka

18. SHRI VIJAY SANKESHWAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the grants released to Karnataka under various schemes for rural development during the last three years;

(b) whether the financial assistance made available to the Karnataka has been utilised fully;